

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1130  
ANSWERED ON:07.03.2002  
ENCROACHMENT ALONG THE RAILWAY LINES  
PRABHA RAU

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there are illegal encroachments along with the railway lines particularly in metropolitan cities;
- (b) if so, the measures taken to remove these encroachments; and
- (c) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST  
RAILWAYS (SHRI O. RAJAGOPAL)

(a): Yes, Sir.

(b) & (c) : Railways are engaged in a continuous exercise to remove encroachments from their land as per provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971, and as per provisions of the Railways Act, 1989.